

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): The production of coal is subject to seasonal variations but on the whole it is increasing as compared with 1956. A comparative statement showing monthwise production of coal during the years 1957 and 1956 is given below:—

STATEMENT

	1957	1956
January	3,627,151	3,206,243
February	3,518,681	3,357,546
March	3,652,777	3,361,867
April	3,726,106	3,223,494
May	3,794,092	3,316,272
June	3,330,400	3,193,660
July	3,296,150	3,164,853
August	3,375,701	3,307,647
September	3,679,348	3,123,341

Service Rules for Employees of Tripura

155. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) whether there are any separate service Rules for the employees of the Administration of Tripura, and

(b) if not, whether Government propose to frame them in the near future?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) and (b) The employees under the Union Territory of Tripura are governed by the Central Rules relating to classification and control. Their promotions and recruitment are regulated by the general principles laid down by the Government of India. The question of framing separate rules for such employees has, therefore, not arisen

Housing of Government Employees in Tripura

156. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) whether Government employees of the Divisional Headquarters of Tripura face great difficulties for boarding and lodging;

(b) whether these employees have requested Government for construction of barracks for their accommodation; and

(c) whether Government have any proposal to build such barracks particularly for the clerical staff of the Divisional Headquarters of Tripura?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) No complaint to this effect has been received from Government employees

(b) No specific request in writing has been received.

(c) Accommodation exists already for a part of the staff. Steps to provide more accommodation are being taken

Smuggling in Manipur

157. Shri L. Achaw Singh: Will the Minister of Finance be pleased to state:

(a) the total value of goods smuggled out of Manipur into Burma and smuggled into Manipur from Burma and seized by the Land Customs Department from 1st January, 1957 upto date; and

(b) the separate figures of each?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b) During the period from 1st January, 1957 to the 30th September, 1957 the Land Customs Department have seized goods valued at Rs. 2,107/- attempted to be smuggled from Manipur into Burma and goods valued at Rs. 54,273/- smuggled from Burma into Manipur. The total value of the goods so seized comes to Rs. 56,380/-.